CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH, LUCKNOW

Civil Contempt petition No.43/2011
In

Original Application No.207/2011 This the 07th day of March 2012

Hon'ble Mr. Justice Alok Kumar Singh, Member (J) Hon'ble Mr. S.P. Singh, Member (A)

Smt. Gudda Devi, aged about 34 years, W/o Late Sri Ram Pratap Yadav, R/o 578/42-A Gram Gauri Bazar Sarojininagar, Lucknow.

...Applicant.

By Advocate: Sri Amit Verma holding brief for Sri A. Moin.

Versus.

1. Sri Gulab Chand, Station Director, Prasar Bharti Broadcasting Corporation of India Akashwani, Vidhan Sabha Marg, Lucknow.

.... Respondent.

By Advocate: Sri S.P. Singh.

ORDER (Oral)

By Hon'ble Mr. Justice Alok Kumar Singh, Member (J)

Sri S.P. Singh, learned counsel for respondent submits that he has filed compliance report.

Learned brief holder fairly concedes that the substantial compliance has been made in C.C.P.

In view of the above, C.C.P. is disposed of in full and final satisfaction. Notice stand discharged.

State

(S.P. Singh)

Member (A)

(Justice Alok Kumar Singh)

Member (J)